

List of Services available in proposed CAF (Common Application Form)

Sl. No.	Name of Service	Available in State
1.	License under Section 18 of Drugs and Cosmetics Act	Andhra Pradesh
2.	NoC from Fire Services Department	Andhra Pradesh
3.	Approvals of Plan under Factories Act 1948	Odisha
4.	Allotment of Land/Shed in Industrial Estate/Area	Odisha
5.	Registration under Shops and Establishment Act	Odisha
6.	Permission for Site and Building	Odisha
7.	Consent to establish under Water Act, 1974 and the Air Act, 1981	Odisha
8.	Consent to operate under Water Act, 1974 and the Air Act, 1981	Odisha
9.	New Power Connection including permission to charge the line	Odisha
10.	Permission to draw Water Outside Industrial Area	Odisha
11.	Completion cum Occupancy Certificate	Odisha
12.	Permission to draw Water	Odisha
13.	Registration under Boilers Act	Odisha
14.	Factories License under Factories Act 1948	Delhi

8-hour shift duty for police personnel

†*120. SHRI PRABHAT JHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that most of the police personnel in the country have to perform more than eight hours of duty everyday and sometimes they have to perform duties without a single leave in a whole month;

(b) if so, the details thereof;

(c) whether Government is considering to implement eight hours shift duty for police personnel throughout the country; and

(d) if so, the details thereof?

† Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (d) According to a study done by Administrative Staff College of India (ASCI), Hyderabad sponsored by Bureau of Police Research and Development (BPR&D) in August 2014, nearly 90% of police station staff, across the States and across various police stations, presently work for more than 8 hours a day.

As “Public Order” and “Police” are “State subjects” in list II of the VII Schedule of the Constitution of India, it is the responsibility of the State Governments to implement various police reforms measures. A copy of the study report was forwarded to DGPs of all States/UTs *vide* BPR&D’s D.O. letter dated 29.12.2014 for appropriate action.

So far as Central Armed Police Forces (CAPFs) are concerned, generally the working in CAPFs are 8 hourly shifts. This, however, varies sometimes in case of operational exigencies. Further, various important measures have been taken by the Government to improve working conditions of police personnel in CAPFs, as per details given in the Statement.

Statement

Details of important measures taken to improve the working conditions of Police Personnel in CAPFs:

- (i) In Central Reserve Police Force (CRPF) interviews and counselling of personnel, on their return from leave/reporting on transfer etc. by concerned Coy Commander/Unit Commandant with a view to find out whether individual has any domestic problem and to help them in sorting out problems, if any, to the extent possible.
- (ii) In CRPF, field Officers are keeping close watch on activities and mental health of personnel under their command and to encourage them to come out with their problems, so that the same can be sorted out.
- (iii) In CRPF, informal interactions of Officers with troops, participation in games and sports with them and inquiring about their family welfare during routine visits to Out-posts and lines etc. are being conducted.
- (iv) In CRPF, officers are instructed to encourage personnel to come out with their problems/grievances and also to ensure proper infrastructure for placing recreational activities for benefit of the troops.
- (v) Regular Yoga has been introduced in the Border Security Force (BSF) by qualified instructors.
- (vi) Rest and Relief Policy has been introduced in order to ensure adequate rest and relief to the BSF personnel.

- (vii) In BSF, provision of better communication facilities at places of deployment, particularly, in remote areas is being made.
- (viii) In BSF, transparency in distribution of duties is ensured to prevent resentment and discontent amongst personnel.
- (ix) Various stress management programmes are continuously conducted for Central Industrial Security Force (CISF) personnel through various organizations.
- (x) Training on Counselling Skills, Mentoring etc. are also being conducted at CISF Training Programmes.
- (xi) Sashastra Seema Bal (SSB) personnel are deployed in units/places involving hardship are being given rest on regular intervals.
- (xii) In Assam Rifles, several steps such as Inter Personnel Interaction, Regular Leave and Welfare Measure, Family Accommodation, Improvement of Living conditions, Buddy System, Grievance Mechanism etc., are being undertaken to reduce stress amongst the Police Personnel.
- (xiii) In ITBP, various steps being taken in this regard include timely leave to troops, Medical facilities at BOPs/BHQs and Separate Families Accommodations (SAFs) among others. While personal problems are being looked into by senior officers, efforts are made to rotate troops periodically from Extreme Hard Area (EHA)/Hard Area (HA) to Soft Areas. Sports, Yoga, Spiritual Classes, Cultural Activities, etc. are also being conducted/held frequently at Unit level.
- (xiv) Besides above, 60 days Earned Leave, 15 days Casual Leave, Paternity/Maternity Leave, Medical Leave etc. are admissible to the personnel of CAPFs at the field level. Personnel are granted leave at regular intervals as per their requirement liberally.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Promotion of auto manufacturing and leather sector through SEZs

1121. DR. V. MAITREYAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has devised policies and strategies to develop both public/private sector Special Economic Zones to promote Automobiles and Auto ancillaries manufacturing and leather sector;